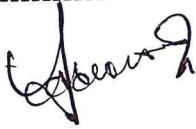




NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/84/2016
NAME OF THE PETITIONER(S) : K. B. Vijay
NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others
UNDER SECTION : 111, 397/398 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	Vijaya Prashanth. S	Proposed Respondent 8 (R8)	
	SUMIT AGARWAL FOR KSR & Co-Company Secretaries LLP	For R1, R3, R4 & R5	
	Imthiaz Ahmed .V.K	For Petitioner	

ORDER

Shri V K Imthiaz Ahmed, representing counsel for petitioner present. Shri Sumit Agarwal, PCS representing R1, R3 to R5 and Shri S Vijaya Prashanth, counsel for proposed R8 are present. Counsel for R6 & R7 called but absent. No representation. Counsel for petitioner filed an affidavit showing proof of paper publication regarding notice to R2 for his appearance today. R2 called absent. No representation. Service against R2 is held sufficient. In the circumstances R2 is proceeded ex parte. Counsel for R8 prayed time for filing reply. Time extended at request. Counsel for petitioner is directed to inform counsel for R6 & R7 for his appearance on the next date of hearing. Put up on **05.07.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)